

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 124

IA Nos. 2714/2023, 1732/2023, 2093/2023, 422/2023, 2858/2023, 20/2024
19/2024
in
CP (IB) No. 592(CH)2019
(Admitted)

IN THE MATTER OF:

M/s Intec Capital Ltd.

...Petitioner

Vs.

M/s Sarthak Logistic Pvt. Ltd.

...Respondent

Under Section: 7, 19(2), Section 33(1)(b)(i) to (iii) r/w Sec 33(3), 66(1), IBC
2016, R 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 31.07.2024.

Sd/-

Court Officer

Preeti
06.06.2024